

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 81
TO BE ANSWERED ON THE 8TH DECEMBER, 2023**

KAYAKALP SCHEME

***81. SHRIMATI RANJEETA KOLI:
DR. SANGHMITRA MAURYA:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Kayakalp Scheme is a part of Swachh Bharat Abhiyan and if so, the details thereof along with the salient features and main objectives of the Scheme;
- (b) whether the number of Kayakalp awardees have increased from FY 2015-16 to FY 2021-22 and if so, the details thereof along with the additional themes and subjects added in the FY 2021-22;
- (c) the details of the awards distributed across District Hospitals, Primary Health Centres, Urban Primary Health Centre Services, Urban Community Health Centres and Health & Wellness Centres etc.; and
- (d) the number of such healthcare institutions selected and funds allocated for the same during each of the last five years, State/UT-wise?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR MANSUKH MANDAVIYA)**

(a) to (d) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 81 FOR 8TH DECEMBER, 2023**

(a) The Kayakalp scheme was launched by the Minister of Health and Family Welfare on 15th May 2015 to complement the efforts of Swachh Bharat Abhiyan to promote cleanliness in public spaces. It is a national initiative to recognize and incentivize such public health facilities which demonstrate high levels of cleanliness, hygiene, and infection control.

Objectives of the Kayakalp scheme:

1. To promote cleanliness, hygiene and Infection Control Practices in public Health Care Facilities.
2. To incentivize and recognize such public healthcare facilities that show exemplary performance in adhering to standard protocols of cleanliness and infection control.
3. To inculcate a culture of ongoing assessment and peer review of performance related to hygiene, cleanliness and sanitation.
4. To create and share sustainable practices related to improved cleanliness in public health facilities linked to positive health outcomes.

The Scheme is operational at two levels:

- (A) Public Health Facilities upto District Hospitals;
- (B) Central Government Hospitals.

The Kayakalp assessment is a three-tier process involving internal, peer and external assessment. At the beginning of each financial year, health facility is assessed, scored and documented using the pre-defined assessment tool.

(A) For Public Health facilities upto district Hospitals, the assessment tool has a checklist arranged around eight thematic areas as mentioned below:

1. Hospital/Facility Upkeep
2. Sanitation and Hygiene
3. Waste Management
4. Infection Control
5. Support Services
6. Hygiene Promotion
7. Cleanliness beyond hospital boundary wall
8. Eco-friendly facility

(B) For Central Government Hospitals, the assessment tool has the following thematic areas:

1. Hospital Upkeep
2. Sanitation and hygiene
3. Support Services
4. Waste Management
5. Infection Control
6. Hygiene Promotion
7. Feedback Mechanism from Public on Cleanliness

(b) The number of Kayakalp facilities increased from FY 2015-16 to FY 2021-22 is as under:

(A) Public Health Facilities upto District Hospitals- increased from 97 in FY 2015-16 to 13915 in FY 2021-22. Details are at **Annexure-I**.

(B) Central Government Hospitals- increased from 03 in FY 2015-16 to 10 in FY 2021-22. Details are at **Annexure-II**.

A new thematic area, Eco-friendly facility was added in the criteria for public health facilities upto District Hospital in 2021-22.

(c) Kayakalp scheme is now continued as an "incentive scheme". Details of incentives disbursed across District Hospitals, Primary Health Centres, Urban Primary Health Centre Services, Urban Community Health Centres and Health & Wellness Centres is at **Annexure-III**.

(d) The number of healthcare institutions selected and funds allocated for the same during each of the last five years, State/UT-wise is at **Annexure-IV**.

Annexure-I**(A) Kayakalp Incentive winners- Public Health Facilities upto District Hospitals from FY 2015-16 to 2021-22**

Healthcare Facilities	2015-16	2016-17	2017-18	2018-19	2019-2020	2020-21	2021-22
District Hospital	97	191	289	395	372	455	410
SDHs/CHCs	Nil	318	760	1140	1769	2559	2154
Primary Health Centers	Nil	1044	1729	2723	4078	6330	5329
Urban Health Facilities	Nil	Nil	181	562	1010	1531	1216
Health and Wellness Centers (SC)	Nil	Nil	Nil	Nil	374	1932	4758
Eco-Friendly Facility (DH)	Nil	Nil	Nil	Nil	Nil	Nil	22
Eco-Friendly Facility (SDH/CHC)	Nil	Nil	Nil	Nil	Nil	Nil	26
Total	97	1553	2959	4820	7603	12807	13915

(B) Kayakalp incentivized Central Government Institutions from FY 2015-16 to 2021-22

For the year 2015-16			
1	PGIMER, Chandigarh	First position	Rs.5.00 Crore
2	AIIMS, New Delhi	Second position	Rs.3.00 Crore
3	NEIGRIHMS, Shillong	Third position	Rs.1.00 Crore
For the year 2016-17			
1	AIIMS, New Delhi	First position	Rs.5.00 Crore
2	NEIGRIHMS, Shillong	Second position	Rs.3.00 Crore
3	PGIMER, Chandigarh	Third position	Rs.1.00 Crore
4	AIIMS, Raipur, AIIMS, Jodhpur, NITRD, Delhi-Special commendation	Fourth position	50 Lakh each as commendation
For the year 2017-18			
Group A			
a)	Winner	AIIMS, New Delhi	Rs.2.5 Crore
b)	Runner up	PGIMER, Chandigarh	Rs.1.50 Crore
c)	Commendation Award	JIPMER, Puducherry Safdarjung Hospital, New Delhi	Rs.50 Lakh each
d)	Certification of Appreciation	MGIMS, Wardha	
Group B			
a)	Winner	NEIGRIHMS, Shilong	Rs.1.50 Crore
b)	Runner up	AIIMS, Bhubaneswar	Rs.1.00 Crore
c)	Commendation Award	NIMHANS, Bangalore AIIMS, Rishikesh AIIMS, Raipur NITRD, New Delhi AIIMS, Bhopal	Rs.50 Lakh each
d)	Certification of Appreciation	AIIMS, Jodhpur	
For the year 2018-19			
Group A			
a)	Winner	AIIMS, New Delhi	Rs.3.00 Crore
b)	Runner up	JIPMER, Puducherry	Rs.1.50 Crore
c)	Commendation Award	(i) PGIMER, Chandigarh (ii) Safdarjung Hospital, New Delhi.	Rs.50 Lakh each
Group B			
a)	Winner	Shri Vinoba Bhave Civil Hospital, Silvassa	Rs.2.00 Crore
b)	Runner up	AIIMS, Bhubaneswar	Rs.1.00 Crore
c)	Commendation Award	(i) NEIGRIHMS, Shilong (ii) LGBRIMH, Tezpur (iii) AIIMS, Bhopal	Rs.50 Lakh each
For the year 2019-20			
Group A			
a)	Winner	AIIMS, New Delhi	Rs.3.00 Crore
b)	Runner up	JIPMER, Puducherry	Rs.1.50 Crore
c)	Commendation Award	PGIMER, Chandigarh, Safdarjung Hospital, New Delhi	Rs.31.25 Lakh each

Group B			
a)	Winner	AIIMS, Bhubaneswar	Rs.2.00 Crore
b)	Runner up	Shri Vinoba Bhave Civil Hospital, Silvassa	Rs.1.00 Crore
c)	Commendation Award	AIIMS, Rishikesh AIIMS, Jodhpur NEIGRIHMS, Shilong AIIMS, Raipur NIMHANS, Bangalore NITRD, Delhi	Rs.31.25 Lakh each
For the year 2020-21			
Group A			
a)	Winner	Safdarjung Hospital	Rs.3.00 Crore
b)	Runner up	AIIMS, New Delhi	Rs.1.50 Crore
c)	Commendation Award	JIPMER, Puducherry PGIMER, Chandigarh Dr. RML Hospital, New Delhi	Rs.22.73 Lakh each
Group B			
a)	Winner	Shri Vinoba Bhave Civil Hospital, Silvassa	Rs.2.00 Crore
b)	Runner up	NIMHANS, Bangalore	Rs.1.00 Crore
c)	Commendation Award	AIIMS, Rishikesh AIIMS, Bhubaneswar AIIMS, Raipur AIIMS, Jodhpur NITRD, Delhi GMCH, Chandigarh AIIMS, Bhopal LGBRIMH, Tezpur, Assam	Rs.22.73 Lakh each
For the year 2021-22			
Group A			
a)	Winner	AIIMS, New Delhi	Rs.3.00 Crore
b)	Runner up	Safdarjung Hospital	Rs.1.50 Crore
Group B			
a)	Winner	AIIMS, Bhubaneswar	Rs.2.00 Crore
b)	Runner up	AIIMS, Raipur	Rs.1.00 Crore
	Commendation Awards	Shri Vinoba Bhave Civil Hospital, Silvassa, AIIMS, Rishikesh NIMHANS, Bangalore JIPMER, Puducherry PGIMER, Chandigarh	Rs.50 Lakh each

Details of Incentives under Kayakalp Scheme For Public Health Facilities upto District Hospitals		
Level of Facility	Incentive	Certificate of Commendation
II. Public Health Facilities (States/UTs)		
1. District Hospitals (State level)	Winner – Rs. 50.0 lakhs (one in each state, if no. of DH in the state is ≥ 10) Additional 1 st Runner-up (If no. of DHs 26-50) – Rs 20.0 lakhs Additional 2 nd Runner-up (if no. of DHs is >50) - Rs 10.0 lakhs	Rs. 3 lakhs (Also applicable in the states/UTs having less than 10 DH level facility)
2. CHC & SDH (State level)	Winner- Rs.15 lakhs Additional Runner-up in large states - Rs10 lakhs	Rs. 1 lakh
3. Primary Health Centres (District level)	Winner – Rs. 2 lakhs (one in each district)	Rs.50,000
4. Health & Wellness Centre (Sub-centres)	Winner – Rs. 1 lakh (one in each district having at least 10 functional HWCs) Additional 1 st Runner-up (If no. of HWCs 26-50) – Rs 50 K Additional 2 nd Runner-up (if no. of HWCs is >50 HWCs) - Rs 35 K	Rs 25,000
5. UCHC (State)	Winner - Rs 15 Lakhs (one in each state, if no. of UCHC in the state is ≥ 10) Additional 1 st Runner-up (if no. of U-CHCs is more than 25) – Rs 10 Lakhs	Rs 1 Lakh
6. UPHC (District/ Municipality level)	Winner – Rs. 2.0 lakhs (one in each district/zone/region, if no. of UPHC is $\geq 10 - 20$) Additional 1 st Runner-up (If no. of UPHC 21-50) – Rs 1.5 lakh Additional 2 nd Runner-up (if no. of UPHC is >50 HWCs) - Rs 1.0 lakh	Rs 50,000

Number of healthcare institutions selected and funds allocated

Kayakalp Incentive Winners 2018-19									SPIP Approvals for Kayakalp Activities (Rs. In Lakhs)
Sl. No	Name of the State/UT	DHs	SDHs	CHCs	PHCs	UPHCs	UCHCs	Total	
1.	Andaman and Nicobar	1	-	1	3	-	-	5	2.40
2.	Andhra Pradesh	38	-	43	53	37	-	171	462.26
3.	Arunachal Pradesh	1	-	4	5	1	-	11	257.91
4.	Assam	17	2	51	86	1	-	157	640.45
5.	Bihar	3	-	5	13	8	-	29	1,066.62
6.	Chandigarh	-	-	-	-	1	1	2	14.00
7.	Chhattisgarh	5	-	18	79	6	-	108	517.42
8.	Dadra and Nagar Haveli	1	1	2	3	-	-	7	27.70
9.	Daman and Diu	1	0	0	1	-	-	2	7.75
10.	Delhi	27	1	-	-	70	-	98	-
11.	Goa	1	1	1	-	-	-	3	61.84
12.	Gujarat	18	17	145	702	124	-	1006	819.81
13.	Haryana	8	3	9	64	19	-	103	168.13
14.	Himachal Pradesh	10	-	6	48	-	-	64	141.60
15.	Jammu and Kashmir	5	-	6	13	4	-	28	577.69
16.	Jharkhand	5	-	6	19	-	-	30	755.91
17.	Karnataka	27	-	103	310	38	1	479	1,602.66
18.	Kerala	10	7	14	102	9	-	142	1,782.32
19.	Madhya Pradesh	26	-	30	34	-	-	90	5,339.65
20.	Maharashtra	16	-	82	253	15	-	366	3,120.99
21.	Manipur	4	-	3	30	-	-	37	164.88
22.	Meghalaya	4	-	3	18	-	-	25	247.02
23.	Mizoram	8	-	5	49	5	-	67	174.22
24.	Nagaland	5	-	4	20	4	-	33	144.14
25.	Odisha	6	5	43	86	42	-	182	3,679.48

26.	Puducherry	0	-	2	4	-	-	6	95.47
27.	Punjab	10	16	27	50	38	-	141	562.70
28.	Rajasthan	10	3	57	119	16	-	205	1,374.25
29.	Sikkim	3	-	2	8	-	-	13	54.54
30.	Tamil Nadu	24	70	158	218	47	4	521	876.88
31.	Telangana	6	3	3	146	67	-	225	734.22
32.	Tripura	3	7	3	16	1	-	30	116.72
33.	Uttar Pradesh	69	-	46	66	3	-	184	1,152.74
34.	Uttarakhand	10	-	11	25	-	-	46	458.02
35.	West Bengal	13	-	111	80	-	-	204	2,744.88
	Total	395	136	1004	2723	556	6	4820	29947.27

Kayakalp Incentive Winners 2019-20										SPIIP Approvals for Kayakalp Activities
Sl. No	Name of the State/UT	DHs	SDHs	CHCs	PHCs	UPHCs	UCHCs	HWCs	Total	
1.	Andhra Pradesh	10	18	97	230	79	-	62	496	464.24
2.	Arunachal Pradesh	1	-	5	7	-	-	-	13	193.67
3.	Assam	15	3	51	132	12	-	-	213	1,042.73
4.	Bihar	4	1	18	25	-	-	-	48	1,686.25
5.	Chandigarh	-	-	1	-	-	-	2	3	12.00
6.	Chhattisgarh	10	-	31	153	12	1	67	274	399.52
7.	Dadra and Nagar Haveli	1	1	2	3	-	-	11	18	21.50
8.	Daman and Diu	2	-	2	4	-	-	-	8	27.50
9.	Goa	1	1	1	6	-	-	-	9	119.99
10.	Gujarat	14	27	173	875	134	-	-	1223	862.77
11.	Haryana	11	5	17	60	45	1	-	139	173.73
12.	Himachal Pradesh	2	13	2	95	2	-	-	114	242.13
13.	Jammu and Kashmir	5	-	8	30	5	-	-	48	601.51
14.	Jharkhand	4	1	19	26	7	-	20	77	1,952.95
15.	Karnataka	32	67	87	367	55	3	-	611	1,926.62
16.	Kerala	7	8	11	44	8	-	-	78	1,321.67
17.	Lakshadweep	-	-	-	-	-	-	-	-	18.50
18.	Madhya Pradesh	31	9	52	162	13	-	-	267	5,887.15
19.	Maharashtra	17	29	54	269	-	-	-	369	2,000.68
20.	Manipur	5	1	3	37	6	-	20	72	144.60
21.	Meghalaya	2	-	4	20	-	-	1	27	130.35
22.	Mizoram	8	1	7	47	4	-	-	67	154.20
23.	Nagaland	-	-	5	19	1	-	-	25	145.64
24.	Odisha	19	12	65	156	66	1	18	337	1,026.54
25.	Puducherry	-	-	-	-	-	-	-	-	75.63
26.	Punjab	9	12	36	44	13	-	-	114	682.40
27.	Rajasthan	16	6	118	257	92	-	-	489	1,535.12

28.	Sikkim	2	-	2	8	-	-	-	12	33.84
29.	Tamil Nadu	28	129	226	451	168	2	167	1171	825.20
30.	Telangana	9	7	11	236	90	-	-	353	540.42
31.	Tripura	3	6	5	29	3	-	4	50	107.90
32.	Uttar Pradesh	77	-	105	134	35	-	-	351	1,494.02
33.	Uttarakhand	11	6	13	33	-	-	2	65	246.95
34.	West Bengal	16	44	131	119	152	-	-	462	748.90
	Total	372	407	1362	4078	1002	8	374	7603	26846.8

Kayakalp Incentivize facilities of 2020-21

Sl. No	Name of State/UT	DHs	SDHs	CHCs	PHCs	UPHCs	UCHCs	HWC	Total Kayakalp facilities	SPIP Approvals for Kayakalp Activities
1	Andaman and Nicobar Islands	1	-	1	3	-	-	-	5	13.00
2	Andhra Pradesh	12	26	138	536	234	-	573	1519	658.24
3	Arunachal Pradesh	3	-	5	9	-	-	-	17	168.85
4	Assam	16	2	60	155	17	-	24	274	1,161.09
5	Bihar	6	4	24	27	22	-	11	94	2,098.86
6	Chandigarh	1	1	-	2	-	1	23	28	23.00
7	Chhattisgarh	18	1	29	160	19	2	151	380	407.81
8	Damam diu & Dadra Nagar Haveli	2	1	4	11	-	-	22	40	54.19
9	Delhi	19	-	-	-	82	-	-	101	-
10	Goa	1	-	3	5	4	-	6	19	140.55
11	Gujarat	9	24	206	922	87	-	162	1410	958.06
12	Haryana	11	9	25	96	55	3	8	207	208.23
13	Himachal Pradesh	5	12	2	120	1	-	16	156	167.33
14	Jammu and Kashmir	2	-	12	17	7	-	1	39	666.40
15	Ladakh	-	-	-	-	-	-	-	Award not declared	862.59
16	Jharkhand	13	2	28	32	11	-	80	166	1,224.39
17	Karnataka	30	89	121	577	72	3	8	900	1,595.50
18	Kerala	10	12	18	294	22	-	-	356	109.61
19	Lakshadweep	-	-	-	-	-	-	-	Award not declared	27.80
20	Madhya Pradesh	35	13	71	73	28	-	-	220	5,344.32
21	Maharashtra	1	-	84	275	33	3	-	396	1,421.81
22	Manipur	7	1	4	46	6	-	25	89	347.22
23	Meghalaya	2	-	7	14	1	-	2	26	168.05
24	Mizoram	7	1	8	43	5	-	-	64	161.99
25	Nagaland	6	-	2	25	5	-	13	51	197.80
26	Odisha	23	15	128	286	80	1	53	586	3,711.17
27	Puducherry	1	-	1	5	-	-	1	8	132.09
28	Punjab	17	22	52	24	46	-	7	168	105.59
29	Rajasthan	16	12	264	739	104	-	361	1496	1,465.98

30	Sikkim	4	-	2	11	-	-	-	17	63.82
31	Tamil Nadu	29	150	331	825	229	9	353	1926	1,126.58
32	Telangana	8	6	3	219	55	-		291	607.63
33	Tripura	3	4	10	41	4	-	25	87	170.86
34	Uttar Pradesh	106	-	215	295	74	-	-	690	6,408.33
35	Uttarakhand	10	7	10	30	-	-	7	64	268.34
36	West Bengal	21	56	221	413	206	-	-	917	1,554.11
		455	470	2089	6330	1509	22	1932	12807	33801.19

Kayakalp Incentivize facilities of 2021-22												
Sl. No	Name of State/UT	DHs	SDHs	CHCs	PHCs	UPHCs	UCHCs	HWC	Eco-friendly DH	Eco-friendly SDH/CHC	Total Kayakalp facilities	SPIP Approvals for Kayakalp Activities
1	Andaman and Nicobar Islands	-	-	-	-	-	-	-	-	-	Award not declared	1.55
2	Andhra Pradesh	14	43	110	754	201	-	1898	1	1	3022	913.51
3	Arunachal Pradesh	2	-	5	6	-	-	1	1	1	16	166.18
4	Assam	17	4	88	239	27	-	142	-	-	517	967.29
5	Bihar	4	7	38	36	26	-	21	1	1	134	1,674.81
6	Chandigarh	1	1	-	-	-	2	26	1	1	32	21.75
7	Chhattisgarh	14	-	30	178	30	2	224	1	1	480	405.60
8	Daman diu & Dadra Nagar Haveli	2	1	3	12	-	-	44	-	-	62	-
9	Delhi	30	3	-	-	41	-	-	1	2	77	-
10	Goa	1	1	2	4	4	-	6	-	-	18	68.28
11	Gujarat	6	7	25	198	26	2	257	-	-	521	1,021.69
12	Haryana	12	15	32	128	53	2	41	1	1	285	282.91
13	Himachal Pradesh	3	7	1	149	2	-	61	1	1	225	215.43
14	Jammu and Kashmir	2	-	13	30	6	-	22	-	-	73	522.42
15	Ladakh	-	-	-	-	-	-	-	-	-	Not decl.	1,842.99
16	Jharkhand	10	2	22	39	14	-	184	1	1	273	1,637.26
17	Karnataka	2	2	-	29	6	1	2	-	-	42	1,830.60
18	Kerala	9	9	14	204	18	-	-	-	-	254	101.25
19	Lakshadweep	-	-	-	-	-	-	-	-	-	Not decl.	28.10
20	Madhya Pradesh	40	16	72	128	76	1	61	1	1	396	5,286.01
21	Maharashtra	17	42	82	463	72	-	249	1	1	927	1,918.41
22	Manipur	-	-	-	-	-	-	-	-	-	Not decl.	235.65
23	Meghalaya	5	-	4	19	1	-	7	1	1	38	140.43
24	Mizoram	8	-	8	46	8	-	27	-	-	97	244.95
25	Nagaland	5	-	7	24	5	-	19	1	-	61	181.26
26	Odisha	22	20	150	423	73	3	196	1	4	892	1,622.42

27	Puducherry	-	-	-	-	-	-	-	-	-	-	126.93
28	Punjab	19	19	40	79	59	-	118	1	1	336	2,484.77
29	Rajasthan	12	12	158	362	132	-	45	1	1	723	2,060.10
30	Sikkim	3	-	2	17	-	-	27	-	-	49	170.92
31	Tamil Nadu	20	137	269	738	187	6	410	1	1	1769	1,975.00
32	Telangana	12	8	7	225	73	2	114	2	1	444	1,119.02
33	Tripura	4	5	10	45	7	-	65	1	1	138	627.09
34	Uttar Pradesh	95	-	263	208	44	2	463	1	2	1078	2,161.77
35	Uttarakhand	8	10	10	36	2	-	28	-	1	95	279.70
36	West Bengal	11	57	261	510	-	-	-	1	1	841	
		410	428	1726	5329	1193	23	475	22	26	13915	33591.92

Kayakalp facilities of FY 2022-23

S.No	Name of State/UT	DHs	SDHs	CHCs	PHCs	UPHCs	UCHCs	HWC	Eco-friendly DH	Eco-friendly SDH/CHC	Total awarded facilities	SPIP Approvals for Kayakalp Activities
1	Andaman and Nicobar Islands	-	-	-	-	-	-	-	-	-	-	3.50
2	Andhra Pradesh	8	24	50	541	265	-	2271	1	1	3161	1,068.28
3	Arunachal Pradesh	3	-	10	15	1	-	1	1	1	32	183.74
4	Assam	23	7	105	380	30	2	451	1	1	1000	1,718.98
5	Bihar	10	16	54	41	-	-	49	-	-	170	1,675.38
6	Chandigarh	1	1	-	-	-	2	27	1	1	33	18.75
7	Chhattisgarh	17	1	44	250	38	-	500	1	1	852	1,369.62
8	Daman diu & Dadra Nagar Haveli	2	1	4	12	-	-	50	1	1	71	57.64
9	Delhi	26	3	-	-	93	-	-	1	1	124	382.01
10	Goa	1	1	2	6	4	-	6	1	2	23	55.50
11	Gujarat	8	26	118	748	131	3	466	1	2	1503	985.10
12	Haryana	15	21	49	143	55	4	105	1	1	394	360.34
13	Himachal Pradesh	2	10	4	174	3	-	94	1	1	289	560.80
14	Jammu and Kashmir	6	-	23	56	7	-	82	1	1	176	472.37
15	Ladakh	-	-	4	10	-	-	-	-	-	14	1,127.93
16	Jharkhand	12	1	37	29	12	1	198	1	1	292	3,007.72
17	Karnataka	33	82	106	-	140	8	-	1	1	371	2,315.91
18	Kerala	11	11	12	44	20	-	-	1	1	100	231.84
19	Lakshadweep	-	-	-	-	-	-	-	-	-	-	28.10
20	Madhya Pradesh	33	36	110	238	116	2	243	1	1	780	1,327.11

23	Meghalaya	3	-	3	11	2	-	9	1	1	30	167.56
21 24	Maharashtra Mizoram	8	2	8	47	8	-	58	1	1	133	3,733.94 275.97
22 25	Manipur Nagaland	7 8	-	4 7	40 41	6 6	-	41 41	- 1	-	98 104	281.76 193.20
26	Odisha	26	23	194	657	96	6	1410	1	1	2414	1,178.79
27	Puducherry	-	-	-	3	-	-	-	-	-	3	92.28
28	Punjab	14	24	46	38	30	-	94	1	1	248	1,055.23
29	Rajasthan	13	8	171	517	-	-	762	1	3	1475	2,475.92
30	Sikkim	3	-	2	19	-	-	97	1	1	123	170.68
31	Tamil Nadu	20	162	324	1017	263	12	818	2	1	2619	2,013.85
32	Telangana	14	15	11	306	94	1	292	1	1	734	1,224.59
33	Tripura	4	8	10	45	5	-	119	1	1	193	918.88
34	Uttar Pradesh	92	-	327	170	50	-	780	3	1	1423	3,261.00
35	Uttarakhand	10	11	9	40	2	-	64	1	-	137	488.18
36	West Bengal	13	56	274	576	294	-	-	1	2	1216	1,586.37
	Total	446	550	2122	6214	1771	41	9128	32	32	20336	36068.82
